

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1032/ND/2018

IN THE MATTER OF:

M/s. Punjab National Bank Ltd.

...PETITIONER

Vs.

Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 11.12.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Atul Sharma, Mr. Harshit Khare, Ms. Uditia, Advocates

For the Respondent/ Corporate-debtor

:Mr. Anil Airi, Sr. Advocate, Mr. Ravi Krishan Chandna, Mr. Mani Moorjani, Advocates

ORDER

On request of both the counsels for the parties, matter is adjourned to 13th

January, 2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(Abni Ranjan Kumar Sinha)
Member (J)**

(Annu)